SHRI SAUGATA ROY : Sir, the Minister said that by 12 O'clock in the night water would be available. But there is no water. Hence the Central Ministers are not capable of running this Government. (*Interruptions*).

SHRI EDUARDO FALEIRO Mr. Kachwai's distributing water in the House is trying to turn a very serious situation into a joke and adding insult to injury... (*Interruptions*)

SHRI C. K. CHANDRAPPAN : It is improper for a Member of the House to bring water here and giving water to the Members of Parliament will not solve the problem as the people outside are suffering because of no water. So, water should go to the people and water is not a privilege of the Members. (*Interruptions*)

SHRI KANWAR LAL GUPTA : (Delhi Sadar) : Sir, may I make a submission ? (*Interruptions*)

SHRI KRISHNA CHANDRA HALDER : No water. No House. You adjourn the House..(*Interruptions*)

MR. SPEAKER : All of you may please sit down. I will hear you. (*Interruptions*).

SHRI C. M. STEPHEN (Idukki). Mr. Speaker, Sir, I wish to make a submission. My point is this. The Minister had made a statement yesterday that water will be made available by midnight. Now, he has added insult to injury. He said that by midnight water will be made available. But it has not been made available. He knew that the House is assembling at 11 O'clock He owes a duty to this House to come and explain as to why water was not made available. I say, he has added insult to injury. What he has done is an insult to the House. He has committed a breach of privilege. Under the circumstances, it is better, Sir, that you adjourn the House so that the Minister may come and explain the position to the House. That is the submission I wish to make to you.

SHRI KRISHNA CHANDRA HALDER : This is our demand—water should be supplied immediately.

SHRI C. M. STEPHEN : The House proceedings must start only after the explanation from the Minister comes. We can understand the situation. The Minister should come here and explain to the House why his commitment could not be carried out. You will have to take him to task. Sir, as an indication of the displeasure of the House against the Minister, please adjourn the House ; and we will wait till the Minister comes and makes a statement in the House. The Minister should come and make a statement to the House.

AN HON. MEMBER : Please adjourn the House.

MR. SPEAKER : I am prepared to call a meeting of all the leaders now, along with the Minister.

SHRI KRISHNA CHANDRA HALDER : I want to make a submission.. (*Interruptions*)

MR. SPEAKER : I have sent for the Minister.

SHRI EDUARDO FALEIRO : The Minister has not come. What is this ?

MR. SPEAKER : Mr. Mohan Dharia, have you sent for the Minister ?

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : Mr. Speaker, Sir, we have sent for the Minister. But if you adjourn the House we have no objection.

MR. SPEAKER : All right. We will adjourn for half an hour. Meanwhile we will get the Minister.

SHRI A. K. ROY : (Dhanbad) : You please adjourn the House till water comes.

MR. SPEAKER : We will meet after half-an-hour.

11.26 hrs.

The Lok Sabha then adjourned till Forty-six minutes past Eleven of the Clock.

The Lok Sabha reassembled at forty-eight minutes past Eleven of the clock.

[MR. SPEAKER *in the Chair*]

STATEMENT *RE.* DISRUPTION IN SUPPLY OF DRINKING WATER IN DELHI

निर्माण और आवास तथा पूर्ति और खनिज मंत्री (श्री सिकन्दर बख्त): सब से पहले तो मैं अपने अफसोस का इजहार करना चाहता हूं कि मैं यहां ग्यारह बजे हाजिर न हो सका । मेरा ख्याल था कि यह सवाल बारह बजे उठेगा .....

AN HON. MEMBER : You have to give unconditional apology to the House.

SHRI SIKANDAR BAKHT: My unconditional apology to the House is there. I thought that I should be here at 12 O'clock thinking that this question will be taken up after the question Hour. I really express my regret for my not being here at 11 O'clock. Then I was also busy in trying to make arrangements by which the present position could improve. Yesterday I said that the Municipal Corporation of Delhi expected that they would be able to put the matter right by midnight yesterday and the Army technicians who had been put on the job put the matter right to the extent that they could in the Plant. Now, at the moment we are producing 50 MGD water from Wazirpur. This is according to the information I have received to this time. We are also producing 50 MGD from Haiderpur and 54 MGD from Chandrawal.

We could repair the sabotage in the plants by last night, but the latest sabotages that have taken place in the supply lines are widespread. This is the most unfortunate part of it. We are trying to locate it..(*Interruptions*).

श्री हुकम चन्द कछवाय (उज्जैन) : जिन लोगों ने यह हरकत की है उनके खिलाफ कार्यवाही कीजिये ।

श्री सिकन्दर बख्त : 5 सबीडियर्स ....

श्री मनी राम बागड़ी (मथुरा) : हमें पानी चाहिये, सवाल जवाब से काम नहीं चलने वाला है । .... (व्यवधान)

Mr. SPEAKER: Please allow him to make the statement.

श्री राज नारायण (रायबरेली) : हमारे जितने मेहमान आये वे बिना चाय पिये चले गये । न किसी को चाय और न किसी को पानी पिला पाये मुश्किल से मैं अभी नाहकर आ रहा हूं । मजाक बना रखा है इन्होंने ।

श्री चन्द्रशेखर सिंह (वाराणसी) : लोगों को पानी दीजिये । यह इतनी बड़ी बात है कि इस पर तो मंत्री जी को इस्तीफा देना चाहिये ।....(व्यवधान)

MR. SPEAKER: You do not want him to make a statement,

श्री सिकन्दर बख्त : मैं यह अर्ज कर रहा था कि जब यह देखा गया कि सप्लाई लाइन्स में बड़े पैमाने पर सैबोटाज हुआ है ....

श्री राज नारायण : किसने किया ? .... (व्यवधान)

श्री सिकन्दर बख्त : हमने कोशिश की है कि हम कोई ऐसे मेजर्स इस किस्म के अख्तियार करें जिस से ज्यादा से ज्यादा लोगों को पानी पहुंचा सकें । इस वक्त करोलबाग, पहाड़ गंज, नई दिल्ली के इलाके सबसे ज्यादा ऐफेक्टेड हैं । कल नई दिल्ली में एन० डी० एम० सी० ने 50 हैंड पम्पस लगाये हैं । आज 50 हैंडपम्प्स और लगाये जा रहे हैं ।

श्री राज नारायण : क्या कोई ट्रेड यूनियन इस के लिये जिम्मेदार है, यह मैं जानना चाहता हू जो रीसेंटली बनी है "भारतीय मजदूर संघ" डौमिनेटेड बाई जनसंघ यह यूनियन इस स्ट्राइक के लिये जिम्मेदार है ?

श्री सिकन्दर बख्त : जनाब सदर साहब, मेरी बात पूरी हो जाय तब मैं बुजुर्गवार की बात का जवाब दूंगा

श्री चन्द्रशेखर सिंह : कई जगहों पर कई लोगों के बच्चे बिना पानी के मूर्छित हो गये हैं ।

श्री सिकन्दर बख्त : मैं कह रहा था कि 50 हैंड पम्प्स और आज नई दिल्ली म्युनिसिपिल कमेटी की तरफ से लगाये जा रहे हैं । और मैं अरेंजमेंट कर रहा हूं कि कितनी सी० पी० डब्लू० डी० से गाड़ीयां मुहैया कर सकें वह करें और उनके जरिये से मटको और ड्रमों के जरिये से लोगों के घरों में पानी मुहैया करें । और मैंने यह भी कहा है कि वह भी नई दिल्ली के इलाके में हैंड पम्प्स लगाने शुरू कर दें । लेकिन पूरी तौर पर स्थिति पर काबू पाने में समय लगेगा ।

श्री चन्द्र शेखर सिंह : सारी बात जब असत्य कही जाय तो क्या होगा : .... (व्यवधान)

श्री सिकन्दर बख्त : माननीय राज नारायण जी की यह बात सही है कि इस स्ट्राइक में काफी बड़ा भारतीय मजदूर संघ का है । और सरकार ने यह भी फैसला किया है कि इस किस्म के सैबोटाज के काम को बहुत सख्ती से डील किया जाय, और ऐसे लोगो के साथ किसी किस्म की रियायत का सवाल नहीं है ।

जनाब स्पीकर साहब, मुझे राज्य सभा में भी बयान देना है । हम लोग बेहद कोशिश कर रहे हैं, हम और हमारे साथी रात भर इस कोशिश में लगे रहे हैं, दिल्ली वाला को इस किस्म की तकलीफ में नहीं पड़ना चाहिये था । लेकिन मेरा ख्याल है कि हाउस के अन्दर आनरेबिल मेम्बरान हमारे साथ इतना ताव्वुन जरूर करेंगे कि जिन लोगो ने दिल्ली को इस तरीके से रेंन्सम में रखा है उन लोगों के सैबोटाज को कंडम जरूर करेंगे । ....(व्यवधान)

SHRI VASANT SATHE (Akola): We cannot move without water. We need water. (*Interruptions*)

MR. SPEAKER: The more you shout, the more water you will require. (*Interruptions*)

SHRI VASANT SATHE: Unless he does something about it, it will become very difficult.

MR. SPEAKER : I have already discussed the matter with him. He is trying to do something.

(*Interruptions*)

MR. SPEAKER. He is arranging it.
(*Interruptions*)

SHRI VASANT SATHE: He has not done anything about it.

MR. SPEAKER: He is doing it now.
(*Interruptions*)

MR. SPEAKER : He has promised me.
(*Interruptions*)

MR. SPEAKER : He is trying to make it available immediately.

श्री सिकन्दर बख्त : अध्यक्ष महोदय, अगर मुझे इजाजत दें तो मैं राज्य सभा में यही बयान करके फिर हाजिर हो जाता हूं।

(व्यवधान)

श्री किशोरी लाल (पूर्व दिल्ली) : अध्यक्ष महोदय, जो मंत्री जी ने स्टेटमैंट यहां पर दिया है, मैं अभी लेटेस्ट 15 मिनट पहले की इन्फार्मेशन आपको दे रहा हूं। यह कितनी ही कोशिश वहां पर करें लेकिन इस के रीजन्स में जब तक नहीं जाया जायगा तब तक दिल्ली में पानी की पोजीशन बिलकुल नार्मल नहीं हो सकती। आज 12, 13 तारिख हो गई है, 9 तारीख की रात को वहां के पोलिटिकल लोगों ने मीटिंग बुलाकर, आफिसर्स को बुलाकर, उनको कुअर्स कर के, उनके बोगस दस्खत कराकर एक पर्टिकुलर यूनियन को रिकग्नाइज करने (व्यवधान)

मैं यह कहना चाहता हूं कि फिर उस के बाद मैं उन आफिसर्स ने गलत इन्फार्मेशन एल० जी० को दी उस दिन वहां पर सबोटियर्स के लिये पुलिस नहीं मिली एल० जी० साहब वहां पर सो गये, कोई कंटीन्जसी प्लान नहीं बनाया गया। मैं कहना चहाता हूं कि इस वक्त मंत्री जी ने कहा है, कि वहां पर इतना पानी बन रहा है अभी वहां से आधा घंटे पहले बहुत जिम्मेदार आदमी जो हो सकते थे, उन्होंने कहा कि वहां पर दो मोटरें और भी जो पानी की वजह से आर्मी वालों ने चलाई थी, वह खत्म हो गई है। हैदरपुर के प्लांट भी खत्म हो गये हैं। मेरे ख्याल में वहां नार्मलसी नहीं हो सकती, यह बहुत आसान काम नहीं है। घंटे, दो घंटे में दिल्ली के लोग सड़कों पर आ जायेंगे, हमारे बीवी-बच्चों को मारेंगे। उन्हों ने धमकी दी है कि जितने चुने हुए लोग हैं, उनके बच्चों को जिन्दा नहीं छोड़ेंगे। जब तक उन के बच्चे एक-एक बून्द पानी के लिये, दूध के लिये और चाय के लिये नहीं मरेंगे, उन्हें इस का तो एहसास नहीं होगा। तो मैं समझता हूं कि उनको पूरा अधिकार है यह कहने का एम० पी० तो हैंडपम्प से भी पानी ले सकते हैं। आज चांदनी चौक के मंडलों में, करोलबाग में, शाहदरे में आप देखेंगे अगर, अध्यक्ष महोदय आप भी जायें तो आप बिलकुल रो पड़ेंगे जो इस समय पानी के लिये हालत है, उसे देख कर।

इसलिये मैं यह कहना चाहता हूं कि यह हालत है जो म्युनिसिपल कारपोरेशन के या और किसी के बसकी बात नहीं है। मैं उनसे भी दरख्वास्त करना चाहता हूं कि अभी इसी वक्त फौरन हम को जितने भी स्ट्राइकिंग लोग हैं, उनको अपील करनी चाहिये कि भगवान के लिये फौरन एक घंटे में स्ट्राइक को खत्म करें। दिल्ली के एल०जी० ने जो क्रिमिनल नेग्लीजेंस की है, मैं कहना चाहूंगा कि एक बजे से पहले प्राइम मिनिस्टर को उन्हें बुलाकर डिस्मिस करना चाहिये, उन के खिलाफ क्रिमिनल केस फाइल करना चाहिये। (व्यवधान)

अध्यक्ष महोदय, यह बहुत सीरियस बात है। दिल्ली के लोग चल पड़े हैं। औरतें और बच्चे परेशान हैं। लोग मिनिस्टरों और एम० पी० के घरों पर जायेंगे, वे आप के पास आएंगे प्राइम मिनिस्टर के पास आयेंगे। वे किसी को बख्शने वाले नहीं हैं। अगले चौबीस घंटे में यह सिचुएशन पैदा हो जायेगी। इस लिये यह जरूरी है कि होम मिनिस्टर साहब और लेबर मिनिस्टर साहब इस मामले को अपने हाथ में ले लें और इस को फ़ौरन संभालें (व्यवधान)

कल मंत्री महोदय ने कहा था कि रात तक पानी की सप्लाई ठीक हो जायेगी। लेकिन आज सिचुएशन कल से खराब हो गई है, बेहतर नहीं हुई है। हैदरपुर का प्लांट अब काम नहीं कर रहा है। (व्यवधान) मेरी दरख्वास्त है कि आप होम मिनिस्टर साहब को बुला कर कहें कि वह सिचुएशन को और तरीके से टैकल करने की कोशिश करें, अदरवाइज दे गुवर्नमेंट रिजाइन।

(व्यवधान)

SHRI SHYAMNANDAN MISHRA (Begusarai) : It is quite obvious that we have an administration which is sans altertness, sans vigilance, sans any sensitivity to the human suffering; and therefore they have been sitting quiet for the last 48 hours. Did they not have any proper intelligence, in time, to prevent this tragedy ? Therefore, they are clearly answerable to the country and to all of us. Now, there should be no sitting of the House till the Minister is able to restore water. Let me make it clear that we are not prepared to allow the House to continue to function till we are able to get water. The Minister has not been able to assure us when it would be possible to restore water supply. He simply says to us that he would be carrying water to our homes in tanks; that is not satisfactory. We are not able to meet our basic needs as normal human beings...........
(*Interruptions*)

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, दिल्ली में यह बहुत गंभीर स्थिति है, यह सही है कि दिल्ली के किसी कोने में पानी नहीं मिल रहा है। यह बात भी सही है कि यह सबोटेज का केस है। जिन्हों ने यह सबोटेज किया है, मैं उन्हें पूरी तरह से कनडेम करना चाहता हूं। चाहे वे सबेण्युअल कोई भी हों, (व्यवधान) वे उधर के हों या इधर के हों, चाहे वे किसी भी पार्टी के हों, किसी को यह अधिकार नहीं है कि वे इस तरह से

सबोटेज करें। उन्हें गिरफ्तार किया जाना चाहिए और उन के खिलाफ सख्त से सख्त कार्यवाही की जानी चाहिये। (व्यवधान) सरकार इस बारे में एक एन्क्वायरी बिठाये और जिन लोगों की नेग्लीजेंस है, उन को हटाना चाहिए। मैं चाहता हूं कि मिनिस्टर साहब इस बात को मानें कि वह इस की एन्क्वायरी करायेंगे, और अगर किसी की नेग्लीजेंस हो, तो उस के खिलाफ सख्त एक्शन लेंगे।

(*Interruptions*)

MR SPEAKER: I do not think that the work can be done properly The House stands adjourned for the day. We meet on Monday at 11 A.M

**WRITTEN ANSWERS TO QUESTIONS

Recruitment of Pilots in IA

*81 SHRI JANARDHANA POOJARY:
SHRI P K KODIYAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Indian Airlines recruitment policy has been severely criticised by Pilots both employed and unemployed,

(b) whether it is also a fact that the Indian Commercial Pilots' Association has threatened strike if Indian Airlines makes up its shortage of Pilots by recruitment from I.A.F;

(c) if so, what ae the requirements of Pilots of Indian Airlines as on 30th June, 1979; and

(d) how Government propose to fill up these vacancies?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) There has been some criticism of Indian Airlines by the unemployed Pilots for not offering enoughte mployment avenues to them.

(b) Indian Commercial Pilots' Association has opposed any move to induct Pilots from Indian Air Force in Indian Airlines and have threatened legal action including direct action.

(c) The existing strength of Pilots as on 30th June, 1979 is adequate to meet the requirement for the current operational commitment.

(d) In order to meet future requirements of Pilots, Indian Airlines has advertised during March 1979 for the post of Apprentice Pilots and selection is in process.

Goods consscated by customs Department

82. SHRI G.S. TOHRA:
SHRI S. R. DAMANI:

Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleaseed to state:

(a) whether it is a fact that goods worth crores of rupees seized or coufiscated by the customs department are rotting in various parts of the country;

(b) if so, the details thereof; aud

(c) the reaction of Government thereto and the steps taken to dispose of the confiscated goods?

THE MINISTER OF STATE IN THE MINISTRYO F FINANCE (SHRI SATISH AGARWAL) (a) to (c): No Sir. According to reports received by Government, seized and confiscated goods are properly stored in customs godowns and apprpriate steps are taken to prevent damage and deterioration to the goods stored. Stock taking of seized and confiscated goods in customs godowns has been conducted periodically during the las three years. Stock challenges and inspections are also being conducted in the godowns.

However, it is reported that in respect of some of the godowns of the Customs (Preventive) Collectorate, Bombay, such periodical stock taking was not conducted for a few years prior to 1976 on account of heavy congestion of goodsd is in those godowns. Appropriate departmental action against the concerned officer for his failure to comply with the instructions covering the storate and disposal of these goods, has already been initiated

Instructions have also been issued to all Collectors to ensure that the prescribed periodical stock taking, stock challenges and surprise checks by senior officers of the Customs godowns are conducted regularly.

As on 31-3-1979, the total value of the seized/confiscated goods strord in customs godowns was about Rs. 59·75 crores. After a complete review of the procedures revised instructions regarding the manner of disposal of the different categrors of these goods were issued in May, 1978. To accelerate the pace of disposal of seized/confiscated goods, further instructions

---

**Replies to Starred questions for July 13, 1979 were laid on the Table.